## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3591 ANSWERED ON:18.03.2015 NUCLEAR PACT WITH COUNTRIES Girri Shri Maheish:Kachhadia Shri Naranbhai

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of countries with which India has signed nuclear energy agreements and the names of those with which deliberations are underway;
- (b) the benefits likely to accrue to India as a result of these agreements; and
- (c) the time by which the nuclear deals with these countries are likely to be finalized, particularly Japan along with the issues, if any, in this regard?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) India has signed civil nuclear cooperation agreements with France, United States (US), Russia, Namibia, Canada, Argentina, Kazakhstan, Republic of Korea, Czech Republic, Australia and Sri Lanka; a Memorandum of Understanding on civil nuclear cooperation has been signed with Mongolia. Government is negotiating civil nuclear cooperation agreements with UK and Japan.
- (b) Civil nuclear cooperation agreements with foreign partners enable augmenting of India's nuclear power generation capacity and achieving the laid down target of 63,000 MWe from nuclear energy by 2032-33. Such arrangements also contain provisions for uninterrupted supply of uranium, vital for future expansion of three-stage civil nuclear energy programme. Reprocessing rights for extracting Plutonium for fast reactors from spent fuel are covered additionally in these documents. In the long run, these agreements can facilitate expansion of indigenous manufacturing and technological capacities as well as development & strengthening of mutually beneficial scientific, technical and economic cooperation for peaceful purposes with other developing countries.
- (c) The already concluded civil nuclear cooperation agreements are in different stages of implementation. No definite timeline can be set regarding the conclusion of the agreements under negotiation.